

DES-VI (FOOD & MISC)

Minutes of the meeting of NC-VI held on 23.04.2009

Meeting No.38/AM09 & 40/AM09 for the licensing year 2008-09 to consider cases under Duty Exemption Schemes (Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 23.04.209 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT In his Chamber.

The Committee ratified the minutes of meeting held on 05.03.2009

List of participants is annexed.

Case No 718 NC-VI Dt. 23.04.2009	M/s. Himadri Chemicals and Industries Ltd., Kolkata	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/162/227/AM09/DES.VI RLA File 02/24/40/0038/AM09	Lic No./Date 0210112483 dt. 15.05.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	Coal tar pitch 1.Softening pint: 110-115deg. 2.Quinoline insoluble: 8-16% 3. Toluene Insoluble : 34% 4. Moisture content: 0.5%Max	660000.00	KG	15984055.00	400603.00
			TOTAL	15984055.00	400603.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	SOFT PITCH (OFF GRADE) 1. SOFTENING PINT: 80-97 DEG. C; 2. DENSITY AT 20 DEG. 1.25G/CM3 3. ASH : 0.4 PCT MAX 4. WATER : 0.5PCT MAX	990000.00	KG	242550.00	3114273.00
			Total	242550.00	3114273.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from Deptt. of Coal and MSME are awaited. It was decided to remind Deptt. of Coal and MSME and relist the case on 21.5.2009

Case No 719 NC-VI Dt. 23.04.2009	M/s. Apar Industries Ltd., Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
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HQ File No. 01/85/162/107/AM09/DES.VI		Defer date
Fixation of SION for export of Power Oil Flexoil A- Super/Aromatic based rubber Processing Oil. Ref. received from CHEMEXCIL, Mumbai		

The case for fixation of SION for export of Power Oil Flexoil A- Super/Aromatic based rubber Processing Oil was considered by the committee as per agenda. It was noted that PNG has conveyed vide their OM dated 16.01.2009 that they have no comments as the Ministry has no means to verify the correctness of the data provided in application. Committee decided to call for the following data;

1. Industry data regarding production/consumption of input/output from regular exporters to be provided by CHEMEXCIL.
2. If there is no other manufacturer, applicant to confirm that theirs is representative data. Otherwise, data of other manufacturers to be provided.

Case to be re-listed on 21.05.2009

Case No 720 NC-VI Dt. 23.04.2009	M/s. Apar Industries Ltd., Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/162/139/AM09/DES.VI			Defer date
Fixation of SION for export of Transformer Oil of any grade (Other than covered in SION A-3383 & 3384)			

SION A-3383 & 3384

Ref. received from CHEMEXCIL, Mumbai

The case for fixation of SION for export of Transformer Oil of any grade (Other than covered in SION A-3383 & 3384) was considered by the committee as per agenda. It was noted that PNG has conveyed vide their OM dated 16.01.2009 that they have no comments as the Ministry has no means to verify the correctness of the data provided in application. Committee decided to call for the following data;

1. Industry data regarding production/consumption of input/output from regular exporters to be provided by CHEMEXCIL.
2. If there is no other manufacturer, applicant to confirm that theirs is representative data. Otherwise, data of other manufacturers to be provided.

Case to be re-listed on 21.05.2009

Case No 721 NC-VI Dt. 23.04.2009	M/s. Apar Industries Ltd., Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/162/138/AM09/DES.VI			Defer date
Fixation of SION for export of Power Oil Flexoil N/Naphtanic based Rubber Processing Oil Ref. received from CHEMEXCIL, Mumbai			

The case for fixation of SION for export of Power Oil Flexoil N/Naphtanic based Rubber Processing Oil was considered by the committee as per agenda. It was noted that PNG has conveyed vide their OM dated 16.01.2009 that they have no comments as the Ministry has no means to verify the correctness of the data provided in application.

IND has conveyed vide their Ltr dated 10.01.2009 that they have no comments as the Ministry has no means to verify the correctness of the data provided in application. Committee decided to call for the following data;

1. Industry data regarding production/consumption of input/output from regular exporters to be provided by CHEMEXCIL.
2. If there is no other manufacturer, applicant to confirm that theirs is representative data. Otherwise, data of other manufacturers to be provided.

Case to be re-listed on 21.05.2009

Case No 722 NC-VI Dt. 23.04.2009	M/s. Jagpin Breweries Ltd., New Delhi	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/225/AM09/DES.I RLA File 05/24/40/588/AM09		Lic No./Date 0510233172 dt. 22.12.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	67/0 COX 10000 Strong Beer of 650 ML (Alcohol Limit 8%)	72000.000	Bottles	2448000.00	48960.00

	1Carton=12 Bottle 6000 Carton= 72000 Bottle				
			TOTAL	2448000.00	48960.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	HOP PELLETS STYPE-45	600.000	KG	590000.00	11800.00
2	BEER BOTTLE	79200.000	BOTTLES	831600.00	16632.00
3	LABLE	237600.000	NUMBER	60000.00	1200.00
			Total	1481600.00	29632.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from MFPI are awaited. It was decided to remind MFPI and relist the case on 21.05.2009.

Case No 723 NC-VI Dt. 23.04.2009	M/s. Chemill Nutceuticals Pvt. Ltd., Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/175/AM09/DES.I RLA File 03/94/40/637/AM09		Lic No./Date 0310488356 dt. 30.09.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

S.No.	Export Items	Qty.	UOM	FOB /FOR VALUE (in Rs)	FOB (US\$)
1	90/0GRIFFONIA SIMPLICIFOLIA DRY EXTRACT 5-HTP 95%	2000.000	KG	6825000.00	150000.00
			TOTAL	6825000.00	150000.00

S.No.	Import Item	QTY.	UOM	CIF (RUPEES)	CIF (CURRENCY) US\$
1	GRIFFONIA SIMPLICIFOLIA SEEDS	50000.000	KG	4550000.00	100000.00
			Total	4550000.00	100000.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from Ayush and DBT are not forthcoming. It was decided to issue a DO reminder to Ayush from DGFT to Secretary of Ayush listing out all pending cases and relist the case on 21.05.2009

Case No 724 NC-VI Dt. 23.04.2009	M/s. BGH Exim Ltd., Kolkata	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/500083/AM09/DES.I RLA File 02/24/40/0076/AM09		Lic No./Date 0210113640 dt. 16.06.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (Indian Rupees)
1	67/0 Blended Tea	183526.000	KG	17566635.80	17566635.80
			TOTAL	17566635.80	17566635.80

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
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1	Tea	91763.000	KG	4745982.36	110115.60
			Total	4745982.36	110115.60

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that Tea Board have furnished the comments vide No. CA/ADV/LC/2004/2958 dated 10.12.2008. On the basis of written comments of Tea Board, it was decided to ratify the norms as under:-

S.No.	Export Items	Qty.
1	Blended Tea	183526.000 KG

S.No.	Import Item	QTY.
1	Tea	91763.000KG

RLA may take consequential action as per policy/procedure

Case No 725 NC-VI Dt. 23.04.2009	M/s. Miracle Sands and Chemicals, Tuticorin	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/0081/AM09/DES.VI RLA File 35/24/40/014/AM09		Lic No./Date 3510023847 dt. 13.06.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	62/0- Ilmenite Sand Processed	2000.000	MT	12930000.00	300000.00
			TOTAL	12930000.00	300000.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Ilmenite Sand	2307 000	MT	8551126 00	198402 00

	Unprocessed				
			Total	8551126.00	198402.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that Department of Atomic Energy have furnished their comments vide their letter No. 7/1(95)/205-PSU dt. 06.01.2009 in which it is stated that it is not possible for DAE to comment on the consumption of semi processed ilmenite in the absence of composition of semi-processed ilmenite feed stock. Committee decided that copy of DAE letter dt.06.01.2009 may be sent to applicant for providing requisite information.

To be re-listed on 21.05.2009

Case No 726 NC-VI Dt. 23.04.2009	M/s. A.V. Thomas & Co. Ltd., Alleppey	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/210/AM09/DES.VI RLA File 10/24/40/1008/AM09	Lic No./Date 1010031861 dt. 11.12.2008	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Black tea in consumer pack-AVT Premium (T/C-blended with 56% import tea & 44 % indigenous tea)	7680.000	K.G	1670860.80	34099.20 US\$
2	67/0- Black tea in consumer pack -AVT Premium Tea Bag (T/C-blended with 95% import tea & 5% indigenous tea)	7200.000	K.G	3669120.00	74880.00 US\$
3	67/0- Black tea in consumer pack- AVT Raihana (T/C-blended with 100% indigenous tea)	7200.000	K.G	1093680.00	22320.00 US\$
4	67/0- Black tea in consumer pack -AVT Minar (T/C-blended with 100% import tea)	1440.000	K.G	373262.40	7617.60 US\$
5	67/0- Black tea in consumer pack- AVT Minar Tea Bag (T/C-blended with 100% import tea)	480.000	K.G	290472.00	5928.00 US\$
			Total	7,097,395.20	144,844.80

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	BLACK TEA IN BULK PACKING	13060.800	K.G	2313198.29	45356.83 US\$
			Total	2,313,198.29	45,356.83

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that Tea Board have furnished the comments vide their letter No. T-24(16)/Stats/2009/3847 dt. 06.02.2009. On the basis of the comments, it was decided to ratify the norms as under:

Sl.No.	Export Item Name.	Qty
1	Black tea in consumer pack-AVT Premium (T/C-blended with 56% import tea & 44 % indigenous tea)	7680.000 K.G
2	Black tea in consumer pack -AVT Premium Tea Bag (T/C-blended with 95% import tea & 5% indigenous tea)	7200.000 K.G
3	Black tea in consumer pack- AVT Raihana (T/C-blended with 100% indigenous tea)	7200.000 K.G
4	Black tea in consumer pack -AVT Minar (T/C-blended with 100% import tea)	1440.000 K.G
5	Black tea in consumer pack- AVT Minar Tea Bag (T/C-blended with 100% import tea)	480.000 K.G
	Total	24000Kgs

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	BLACK TEA IN BULK PACKING	13060.800 K.G

RLA to take consequential action as per policy/procedures.

Case No 727 NC-VI Dt. 23.04.2009	M/s. English Indian Clays Ltd., Trivandrum	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/174/AM09/DES.VI RLA File 53/81/40/0004/AM09	Lic No./Date 531006517 dt. 25.09.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	62/0- Processed and Calcined Clays (Kaolin whether or not calcined) Hydrated Aluminium Silicate (A12O3 2SiO3 2H2O)	2720.000	MT	37805635.00	876144.49
			TOTAL	37805635.00	876144.49

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Hydros Sodium Hydro sulphite	20400.000	KG	1693200.00	38701.71
			Total	1693200.00	38701.71

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that comments from Ministry of Mines are awaited. It was decided to remind Ministry of Mines and relist the case on 21.05.2009.

Case No 728 NC-VI Dt. 23.04.2009	M/S. CORAMANDEL ELECTRONICS, CHENNAI	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/050/00180/AM09//DES-VI RLA File 04/24/40/00167/AM09	Lic No.0410099138 DT. 13.10.2008		Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB (Rs.)	FOB (Currency)
1	83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE AWP-RLLXHDR-130	1208.000	Number	1715961.58	39767.36 US\$
2	83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE AWP-RLLRAHDR-110	7408.000	Number	5130465.96	118898.40 US\$
3	83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE AWP-RLLXHDR-130	1932.000	Number	2744402.14	63601.44 US\$
4	83/0- ADVANCED HIGH BITRATE DECT RADIO MODULE AWP-RLLRAHDR-110	12592.000	Number	8720684.04	202101.60 US\$
			Total	18,311,513.72	424,368.80

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	CAPACITORS 0.25pf-560pf, 1nf-470nf, 1uf-680uf	2174140.000	Number	897646.00	20518.00 US\$
2	DIODES 200ma	6280.000	Number	5466.00	125.00 US\$
3	RESISTORS OE-300E 1K-270K 1/16W	394200.000	Number	22448.00	513.00 US\$
4	SAW FILTER 112.320 MHz	26280.000	Number	1672651.00	38232.00 US\$
5	FOUR POLE FILTER 1895MHz	22870.000	Number	1473811.00	33687.00 US\$
6	RF FILTER 1880-1900MHz	3140.000	Number	82534.00	1886.00 US\$
7	LINE FILTER 450mA	26280.000	Number	121638.00	2780.00 US\$

8	INDUCTORS 2.2nh-180nh	339660.000	Number	1708801.00	39058.00 US\$
9	FERRITE BEAD 2A	49420.000	Number	101177.00	2313.00 US\$
10	G.P.TRANSISTORS 500mA 100mA	101980.000	Number	44722.00	1022.00 US\$
11	TRANSCEIVERS 48PIN 32PIN	52560.000	Number	2358816.00	53916.00 US\$
12	SPDT SWITCHES 12 PIN	52560.000	Number	1209066.00	27636.00 US\$
13	MMIC Amp 6 pin	26280.000	Number	445554.00	10184.00 US\$
14	NAND Gate 8 pin	3140.000	Number	13160.00	301.00 US\$
15	Low Noise Amp 8 pin	3140.000	Number	68797.00	1573.00 US\$
16	Power Amp 16 pin	3140.000	Number	265312.00	6064.00 US\$
17	DECT Front End 20 pin	20000.000	Number	473196.00	10816.00 US\$
			Total	10,964,795.00	250,624.00

Decision: Transferred.

The case was considered by the committee as per agenda. It was noted that ITC(HS) Code of the export item items have been wrongly indicated and that the items pertain to DES.II. It was, therefore, decided to transfer the case to DES.II.

Case No 729 NC-VI Dt. 23.04.2009	M/s. Indo German Alkaloids, Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/230/AM09/DES.VI RLA File 03/94/40/877/AM09		Lic No./Date 0310499704 dt. 24.12.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	62/0- Ipecacuanha Extract BP/USP	416.000	KG	10192000.00	203840.00
			TOTAL	10192000.00	203840.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Ipecacuanha Roots	1705.600	KG	9977750.00	199555.00
			Total	9977750.00	199555.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are not forthcoming. It was decided to seek comments of Ayush and relist the case on 21.05.2009.

Case No 730 NC-VI Dt. 23.04.2009	M/s. Haldia Petrochemicals Ltd., Kolkata	Meeting No. 38/08 Dt. 23.04.209	Status
HQ File No. 01/85/50/239/AM09/DES.VI RLA File 02/24/40/247/AM09		Lic No./Date 0210122028 dt. 09.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	62/0- Pyrolysis Gasoline (PyGas)	32000.000	MT	555264000.00	11520000.00
			TOTAL	555264000.00	11520000.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Naphtha	23488.000	MT	369071642.00	7657088.00
			Total	369071642.00	7657088.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC and relist the case on 21.05.2009.

Case No 731 NC-VI Dt. 23.04.2009	M/s. Indo German Alkaloids, Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/184/AM09/DES.VI RLA File 3/94/40/702/AM09		Lic No./Date 0310490764 dt. 17.10.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	62/0- Ipecacuanha Extract BP/USP	488.000	KG	10263860.00	218380.00
			TOTAL	10263860.00	218380.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Ipecacuanha Roots	2000.800	KG	10062042.00	214086.00
			Total	10062042.00	214086.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the comments from C&PC are not forthcoming. It was decided to seek comments of Ayush and relist the case on 21.05.2009.

Case No 732	M/s. Cepham Milk Specialities Ltd., New	Meeting No. 38/08	Status
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NC-VI Dt. 23.04.2009	Delhi	Dt. 23.04.2009	
HQ File No. 01/85/50/234/AM09/DES.VI RLA File 05/24/40/496/AM09		Lic No./Date 0510233876 dt. 02.01.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	67/0-Lactose Pharma Grade BP	100.000	MT	2630261.00	52605.00
			TOTAL	2630261.00	52605.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Lactose Edible Grade	160.000	MT	2104209.00	41259.00
			Total	2104209.00	41259.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that comments from MFPI are awaited. Reminder to be issued and case to be re-listed on 21.05.2009.

Case No 733 NC-VI Dt. 23.04.2009	M/s. Imsofer Manufacturing (I) Pvt. Ltd., Pune	Meeting No. 38/08 Dt. 23.04.2009	Status
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HQ File No. 01/85/50/268/AM09/DES.VI RLA File 31/24/40/314/AM09	Lic No./Date 3110037409 dt. 19.02.2009	Defer date
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Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Kinder Joy -T1 x 4 x 18 (Chocolate)	800000.000	Number	13564584.00	280260.00 US\$
			Total	13,564,584.00	280,260.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	KJ White cream Ind /Poland	7632.000	K.G	1422697.21	28916.61 US\$
2	KJ Black cream Ind /Poland	3816.000	K.G	805767.59	16377.39 US\$
3	KJ Tartufino Ind /Poland	5640.000	K.G	1974060.46	40123.18 US\$
4	kinder joy edible side Nynoc 40my+SLKJM 325my RETRO , Saldo NR. 173 BOBINE (Packing Film)	1624.000	K.G	442612.28	8996.18 US\$
5	Diaframma Lato Prodotto T 16 K Joy 2 Col (Side Sealing Laminate)	360.000	K.G	108303.90	2201.30 US\$
6	Kinder Joy India Film In White PA/PVC/PE 312 Microns In Thickness 160 MM In Width Printed 5 colours (Plastic Film)	1536.000	K.G	371949.33	7559.95 US\$
7	Kinder Joy Surprise Side Prezzo Riferito A 1000 N Coloured Plastic Film in Rolls (Plastic Film)	360.000	K.G	218544.78	4441.97 US\$
8	Mix Toys Kinder Joy India	800000.000	Number	4155983.04	84471.20 US\$
			Total	9,499,918.59	193,087.78

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application and relist the case on 21.05.2009.

Case No 734 NC-VI Dt. 23.04.2009	M/s. VSL Agro Tech Pvt. Ltd., Sandur	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/271/AM09/DES.VI RLA File 07/24/40/602/AM09	Lic No./Date 0710063330 dt. 27.02.2009	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (Euro)
1	90/-Rose Cut Flowers	3500000.000	Number	11200000.00	175000.00
			TOTAL	11200000.00	175000.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Mono Potassium Phosphate 0-52-34	50.000	MT	3074750.00	62750.00
			Total	3074750.00	62750.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application and relist the case on 21.05.2009.

Case No 735 NC-VI Dt. 23.04.2009	M/s. Indo German Alkaloids, Mumbai	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/270/AM09/DES.VI RLA File 03/94/40/1045/AM09		Lic No./Date 0310509053 dt. 24.02.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (US\$)
1	62/0-Podophyllum Resin BP/USP	450.000	KG	2734200.00	55800.00
			TOTAL	2734200.00	55800.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY)
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S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY) US\$
1	Podophyllum Roots	8869.000	KG	2694554.00	54991.00
			Total	2694554.00	54991.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application and relist the case on 21.05.2009.

Case No 736 NC-VI Dt. 23.04.2009	M/s. Grover Vineyards Ltd., Bangalore	Meeting No. 38/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/269/AM09/DES.VI RLA File 07/24/40/622/AM09		Lic No./Date 0710063178 dt. 20.02.2009	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No.	Export Items	Qty.	UOM	FOB /FOB VALUE (in Rs)	FOB (Euro)
1	67/0- Processed Still Wine 12.5% Alcohol	22800.000	Litre	2650596.00	40560.00
			TOTAL	2650596.00	40560.00

S.No.	Import Item	QTY.	UOM	CIF(RUPEES)	CIF(CURRENCY)
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					Euro
1	Raw Still Wine 12.5% Alcohol	24000.000	Litre	2038920.00	31200.00
			Total	2038920.00	31200.00

Position:

Decision: Deferred

The case was considered by the committee as per the agenda. It was noted that the hard copy of the application has not been received. It was decided to call for hard copy of the application and relist the case on 21.05.2009.

Case No 737 NC-VI Dt. 23.04.2009	M/s. Nestle India Ltd., New Delhi	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/255/AM07 RLA File 05/24/40/1048/AM07		Lic No./Date 0510201639 dt. 28.03.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Infant Formulae Lactogen - 1 (36 x 400 Gm pack)	544896.000	K.G	113141600.00	2459600.00 US\$
2	67/0- Infant Formulae Lactogen - 2 (36 x 400 Gm pack)	1089504.000	K.G	174018000.00	3783000.00 US\$
			Total	287,159,600.00	6,242,600.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lactose Monhydrate	78709.000	K.G	7003825.00	152257.05 US\$
2	Lecithin Soya	2861.000	K.G	200662.00	4362.22 US\$
3	Micronutrient VP 9092	1499.000	K.G	1551465.00	33727.50 US\$
4	DWP - 81	76873.000	K.G	8040340.00	174789.98 US\$
5	Skim Milk Powder	169348.000	K.G	24412015.00	530695.99 US\$
6	Lecithin Soya	5949.000	K.G	417245.00	9070.55 US\$
7	...	...	K.G	...	...

/	Micronutrient VP 9261	2997.000	K.G	2688309.00	58441.50 US\$
8	Micronutrient TE 234A	3112.000	K.G	1180039.00	25653.02 US\$
9	Skim Milk Powder	478812.000	K.G	69022167.00	1500481.90 US\$
10	Sugar	57199.000	K.G	1631315.00	35463.38 US\$
11	Micronutrient TE 261	1150.000	K.G	429560.00	9338.26 US\$
			Total	116,576,942.00	2,534,281.35

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that NDRI has recommended vide their letter No. 7-2/DT/09/36 dated 02.03.2009 that the input details are as per requirements of output products and the items of import and their quantities are reasonable. It was further noted that MFPI had recommended vide their OM No. MFPI/2/DES/2006 dated 20.04.2007 (copy not readily available) a maximum wastage of 2% on imported ingredients in advance licence No. 0510166825 dt. 19.02.2005 of the same firm. Committee taking the above into account, ratified the norms with 2% wastage as under instead of 5% as applied by the firm:

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Infant Formulae Lactogen - 1 (36 x 400 Gm pack)	544896.000 KG
2	Infant Formulae Lactogen - 2 (36 x 400 Gm pack)	1089504.000KG

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Lactose Monhydrate	76460.171KG
2	Lecithin Soya	2779.257KG
3	Micronutrient VP 9092	1456.171KG
4	DWP - 81	74676.628KG
5	Skim Milk Powder	164509.485KG
6	Lecithin Soya	5779.028KG
7	Micronutrient VP 9261	Not allowed
8	Micronutrient TE 234A	Not allowed
9	Skim Milk Powder	46513.165KG
10	Sugar	55564.742KG
11	Micronutrient TE 261	Not allowed

RLA to take consequential action as per policy/procedures.

Case No 738 NC-VI Dt. Dt. 23.04.2009	M/s. Nestle India Ltd., New Delhi	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/230/AM07 RLA File 05/24/40/903/AM07		Lic No./Date 0510198903 dt. 05.02.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Infant Formulae Lactogen - 1 (24 x 200 gms)	465413.000	K.G	109079640.00	2423992.00 US\$
2	67/0- Infant Formulae Lactogen - 1 (24 x 400 gms)	722333.000	K.G	128998800.00	2866640.00 US\$
3	67/0- Infant Formulae Lactogen - 1 (12 x 1000 gms)	127824.000	K.G	21753900.00	483420.00 US\$
4	67/0- Infant Formulae Lactogen - 2 (24 x 400 gms)	686198.000	K.G	114186285.00	2537473.00 US\$
5	67/0- Infant Formulae Lactogen - 2 (12 x 1000 gms)	199668.000	K.G	31969125.00	710425.00 US\$
6	67/0- Infant Formulae Lactogen - 3 (24 x 400 gms)	234768.000	K.G	38843505.00	863189.00 US\$
			Total	444,831,255.00	9,885,139.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lactose Monohydrate	231017.000	K.G	10584765.00	238288.00 US\$
2	Lecithin Soya	11607.000	K.G	745190.00	16776.00 US\$
3	Micronutrient TE 261	3661.000	K.G	1284725.00	28922.00 US\$
4	DWP - 81	177489.000	K.G	14845274.00	334202.00 US\$
5	Taurine	608.000	K.G	368701.00	8300.00 US\$
6	Skim Milk Powder	853062.000	K.G	128836247.00	2900411.00 US\$
7	Peel Of Ends - 99mm (200 Gm pack)	2089184.000	Number	5541533.00	124753.00 US\$
8	Peel Of Ends - 99mm (400 Gm pack)	4149330.500	Number	11006043.00	247772.00 US\$
9	Peel Of Ends - 127 mm (1000 Gm pack)	330767.000	Number	1667265.00	37534.00 US\$
10	Closure Polypropylene Lactogen 127 mm (Temper Evident Caps)	330767.000	Number	893320.00	20110.00 US\$
11	Micronutrient TE 234A	2558.000	K.G	911469.00	20519.00 US\$
12	Sugar	83484.000	K.G	2299183.00	51760.00 US\$

13	Micronutrient TE 263	678.000	K.G	262328.00	5906.00 US\$
			Total	179,246,043.00	4,035,253.00

Position:

Decision: Approved

Approved

The case was considered by the committee as per the agenda. It was noted that NDRI has recommended vide their letter No. 7-2/DT/09/36 dated 02.03.2009 that the input details are as per requirements of output products and the items of import and their quantities are reasonable. It was further noted that MFPI had recommended vide their OM No. MFPI/2/DES/2006 dated 20.04.2007 (copy not readily available) a maximum wastage of 2% on imported ingredients in advance licence No. 0510166825 dt. 19.02.2005 of the same firm. Committee taking the above into account, ratified the norms with 2% wastage as under instead of 5% as applied by the firm

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Infant Formulae Lactogen - 1 (24 x 200 gms)	465413.000KG
2	Infant Formulae Lactogen - 1 (24 x 400 gms)	722333.000KG
3	Infant Formulae Lactogen - 1 (12 x 1000 gms)	127824.000KG
4	Infant Formulae Lactogen - 2 (24 x 400 gms)	686198.000KG
5	Infant Formulae Lactogen - 2 (12 x 1000 gms)	199668.000KG
6	Infant Formulae Lactogen - 3 (24 x 400 gms)	234768.000KG

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Lactose Monohydrate	224416.514KG
2	Lecithin Soya	11275.371KG
3	Micronutrient TE 261	Not allowed
4	DWP - 81	172417.886KG
5	Taurine	590.628KG
6	Skim Milk Powder	828688.800KG
7	Peel Of Ends - 99mm (200 Gm pack)	As per Packing Policy
8	Peel Of Ends - 99mm (400 Gm pack)	As per Packing Policy
9	Peel Of Ends - 127 mm (1000 Gm pack)	As per Packing Policy
10	Closure Polypropylene Lactogen 127 mm (Temper Evident Caps)	As per Packing Policy
11	Micronutrient TE 234A	Not allowed
12	Sugar	81098.742KG
13	Micronutrient TE 263	Not allowed

RLA to take consequential action as per policy/procedures.

Case No 739 NC-VI Dt. Dt. 23.04.2009	M/s. Nestle India Ltd., New Delhi	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/120/AM06 RLA File 05/24/40/374/AM06	Lic No./Date 0510166825 dt. 19.09.2005	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Infant Formulae Lactogen - 1 (36 x 400 g)	534211.000	K.G	64587776.00	1467904.00 US\$
2	67/0- Infant Formulae Lactogen - 2 (36 x 400 g)	1151352.000	K.G	122641156.00	2787299.00 US\$
			Total	187,228,932.00	4,255,203.00

Import Item (s) Details

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lactose Monohydrate	122549.000	K.G	33970583.00	772059.00 US\$
2	Lecithin Soya	6993.000	K.G	664927.00	15112.00 US\$
3	Fat Mix 150	406790.000	K.G	50044341.00	1137372.00 US\$
4	Micronutrient VP 9000	1470.000	K.G	1118964.00	25431.00 US\$
5	Micronutrient TE 064	1649.000	K.G	875413.00	19896.00 US\$
6	DWP - 81	213537.000	K.G	15408830.00	350201.00 US\$
7	Casienate K	24047.000	K.G	9416805.00	214018.00 US\$
8	Micronutrient VP 9200	2926.000	K.G	2613503.00	59398.00 US\$
9	Micronutrient TE 132	4048.000	K.G	2217633.00	50401.00 US\$
			Total	116,330,999.00	2,643,888.00

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that NDRI has recommended vide their letter No. 7-2/DT/09/36 dated 02.03.2009 that the input details are as per requirements of output products and the items of import and their quantities are reasonable. It was further noted that MFPI had recommended vide their OM No. MFPI/2/DES/2006 dated 20.04.2007 (copy not readily available) a maximum wastage of 2% on imported ingredients in advance licence No. 0510166825 dt. 19.02.2005 of the same firm. Committee taking the above into account, ratified the norms with 2% wastage as under instead of 5% as applied by the firm

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Infant Formulae Lactogen - 1 (36 x 400 g)	534211.000KG
2	Infant Formulae Lactogen - 2 (36 x 400 g)	1151352.000KG

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Lactose Monohydrate	119048.000KG
2	Lecithin Soya	6793.200KG
3	Fat Mix 150	395167.429KG
4	Micronutrient VP 9000	Not allowed
5	Micronutrient TE 064	Not allowed
6	DWP - 81	207436.000KG
7	Casienate K	23360.00KG
8	Micronutrient VP 9200	Not allowed
9	Micronutrient TE 132	Not allowed

RLA to take consequential action as per policy/procedures.

Case No 740 NC-VI Dt. Dt. 23.04.2009	M/s. Nestle India Ltd., New Delhi	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/161/AM07 RLA File 05/24/40/564/AM07		Lic No./Date 0510193359 dt. 30.10.2006	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	Infant Formulae Lactogen - 1 (36 x 400 gm pack)	494208.000	K.G	70680840.00	1536540.00 US\$
2	Infant Formulae Lactogen - 2 (36 x 400 gm pack)	983664.000	K.G	144550032.00	3142392.00 US\$
			Total	215,230,872.00	4,678,932.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lactose Monohydrate Anhydrous	112875.000	K.G	5355688.00	116428.00 US\$
2	Lecithin Soya	6213.000	K.G	399188.00	8678.00 US\$
3	Fat Mix 150	357765.000	K.G	19861880.00	431780.00 US\$
4	Micronutrient VP 9000	1360.000	K.G	1188640.00	25840.00 US\$

5	Micronutrient TE 064	1526.000	K.G	339756.00	7386.00 US\$
6	DWP - 81	197547.000	K.G	17110666.00	371971.00 US\$
7	Casienate K	22246.000	K.G	7576752.00	164712.00 US\$
8	Skim Milk Powder	629003.000	K.G	66548522.00	1446707.00 US\$
9	Tri Calcium Citrate	1744.000	K.G	510140.00	11090.00 US\$
10	Micronutrient VP 9200	2499.000	K.G	2184126.00	47481.00 US\$
11	Micronutrient TE 132	3863.000	K.G	888306.00	19311.00 US\$
12	Sugar	123942.000	K.G	3534824.00	76844.00 US\$
			Total	125,498,488.00	2,728,228.00

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that NDRI has recommended vide their letter No. 7-2/DT/09/36 dated 02.03.2009 that the input details are as per requirements of output products and the items of import and their quantities are reasonable. It was further noted that MFPI had recommended vide their OM No. MFPI/2/DES/2006 dated 20.04.2007 (copy not readily available) a maximum wastage of 2% on imported ingredients in advance licence No. 0510166825 dt. 19.02.2005 of the same firm. Committee taking the above into account, ratified the norms with 2% wastage as under instead of 5% as applied by the firm

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Infant Formulae Lactogen - 1 (36 x 400 gm pack)	494208.000KG
2	Infant Formulae Lactogen - 2 (36 x 400 gm pack)	983664.000KG

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Lactose Monohydrate Anhydrous	109650.000KG
2	Lecithin Soya	6035.486KG
3	Fat Mix 150	346960.28KG
4	Micronutrient VP 9000	Not allowed
5	Micronutrient TE 064	Not allowed
6	DWP - 81	191902.800KG
7	Casienate K	21610.400KG
8	Skim Milk Powder	611031.486KG
9	Tri Calcium Citrate	1694.171KG
10	Micronutrient VP 9200	Not allowed

11	Micronutrient TE 132	Not allowed
12	Sugar	120400.8KG

RLA to take consequential action as per policy/procedures.

Case No 741 NC-VI Dt.23.04.2009	M/s. Nestle India Ltd., New Delhi	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/160/AM07 RLA File 05/24/40/540/AM06		Lic No./Date 0510193357 dt. 30.10.2006	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Infant Formulae Lactogen - 1 (24 x 225 gms)	517968.000	K.G	100816716.00	2215752.00 US\$
2	67/0- Infant Formulae Lactogen - 1 (24 x 400 gms)	789888.000	K.G	132902770.00	2920940.00 US\$
3	67/0- Infant Formulae Lactogen - 1 (12 x 1000 gms)	143220.000	K.G	22481960.00	494109.00 US\$
4	67/0- Infant Formulae Lactogen - 2 (24 x 400 gms)	695904.000	K.G	115110495.00	2529901.00 US\$
5	67/0- Infant Formulae Lactogen - 2 (12 x 1000 gms)	246840.000	K.G	38934896.00	855712.00 US\$
6	67/0- Infant Formulae Lactogen - 3 (24 x 400 gms)	300960.000	K.G	47214668.00	1037685.00 US\$
			Total	457,461,505.00	10,054,099.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Lactose Monohydrate Anhydrous	217849.000	K.G	10224123.00	224706.00 US\$
2	Lecithin Soya	14091.000	K.G	905268.00	19896.00 US\$
3	Sugar	96895.000	K.G	2733412.00	60075.00 US\$
4	DWP - 81	195771.000	K.G	16772528.00	368627.00 US\$
5	Taurine	670.000	K.G	416188.00	9147.00 US\$

6	Skim Milk Powder	951175.000	K.G	99540532.00	2187704.00 US\$
7	Micronutrient TE 234	2326.000	K.G	600964.00	13208.00 US\$
8	Micronutrient TE 093	600.000	K.G	159478.00	3505.00 US\$
9	Micronutrient TE 063	4038.000	K.G	1043315.00	22930.00 US\$
10	Peel of Ends - 99mm (225 gms)	2325098.000	Number	6171529.00	135638.00 US\$
11	Peel of Ends - 99 mm (400 gms)	4511549.000	Number	11975008.00	263187.00 US\$
12	Peel of Ends - 127 mm (1000 gms)	393960.000	Number	1987167.00	43674.00 US\$
13	Closure Polypropylene Lactogen 127 mm	393960.000	Number	1089862.00	23953.00 US\$
			Total	153,619,374.00	3,376,250.00

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that NDRI has recommended vide their letter No. 7-2/DT/09/36 dated 02.03.2009 that the input details are as per requirements of output products and the items of import and their quantities are reasonable. It was further noted that MFPI had recommended vide their OM No. MFPI/2/DES/2006 dated 20.04.2007 (copy not readily available) a maximum wastage of 2% on imported ingredients in advance licence No. 0510166825 dt. 19.02.2005 of the same firm. Committee taking the above into account, ratified the norms with 2% wastage as under instead of 5% as applied by the firm

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Infant Formulae Lactogen - 1 (24 x 225 gms)	517968.000KG
2	Infant Formulae Lactogen - 1 (24 x 400 gms)	789888.000KG
3	Infant Formulae Lactogen - 1 (12 x 1000 gms)	143220.000KG
4	Infant Formulae Lactogen - 2 (24 x 400 gms)	695904.000KG
5	Infant Formulae Lactogen - 2 (12 x 1000 gms)	246840.000KG
6	Infant Formulae Lactogen - 3 (24 x 400 gms)	300960.000KG

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Lactose Monohydrate Anhydrous	211624.743KG
2	Lecithin Soya	13688.400KG
3	Sugar	94126.574KG
4	DWP - 81	190177.543KG
5	Taurine	650.857KG
6	Skim Milk Powder	923998.571KG
7	Micronutrient TE 234	Not allowed

8	Micronutrient TE 093	Not allowed
9	Micronutrient TE 063	Not allowed
10	Peel of Ends - 99mm (225 gms)	As per packing policy
11	Peel of Ends - 99 mm (400 gms)	As per packing policy
12	Peel of Ends - 127 mm (1000 gms)	As per packing policy
13	Closure Polypropylene Lactogen 127 mm	As per packing policy

RLA to take consequential action as per policy/procedures.

Case No 742 NC-VI Dt.23.04.2009	M/s. Nestle India Ltd., New Delhi	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/50/116/AM06 RLA File 05/24/40/455/AM06		Lic No./Date 0510166392 dt. 13.09.2005	Defer date

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Infant Formulae Lactogen -1 (24x225 gms)	305942.000	K.G	50383128.00	1152932.00 US\$
2	67/0- Infant Formulae Lactogen - 1 (24 x 400 gms)	847584.000	K.G	127516032.00	2917987.00 US\$
3	67/0- Infant Formulae Lactogen - 1 (12 x 1000 gms)	72600.000	K.G	9703148.00	222040.00 US\$
4	67/0- Infant Formulae Lactogen - 2 (24 x 400 gms)	101644.800	K.G	12566372.00	287560.00 US\$
5	67/0- Infant Formulae Lactogen - 2 (12 x 1000 gms)	793176.000	K.G	110481116.00	2528172.00 US\$
6	67/0- Infant Formulae Lactogen - 3 (24 x 400 gms)	116678.400	K.G	16077448.00	367905.00 US\$
			Total	326,727,244.00	7,476,596.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	DWP - 81 Carbohydrate/Protien	165421.000	K.G	11732489.00	268478.00 US\$
2	Lactose Monohydrate	184076.000	K.G	5075842.00	116152.00 US\$
3	Lacithin Soya	12423.000	K.G	740846.00	16953.00 US\$
4	Micronutrient TE 063	3412.000	K.G	1834613.00	41982.00 US\$
5	Micronutrient TE 093	298.000	K.G	164268.00	3759.00 US\$
6	Micronutrient TE 234	2537.000	K.G	1338400.00	30627.00 US\$
7	Peel of Ends - 127 mm	874428.000	Number	3618710.00	82808.00 US\$
8	Peel of Ends - 99mm (400g)	2691394.000	Number	6704017.00	153410.00 US\$
9	Peel of Ends -99 mm - (225g)	1373331.000	Number	3420836.00	78280.00 US\$
10	Taurine	566.000	K.G	254902.00	5833.00 US\$
			Total	34,884,923.00	798,282.00

Position:

Decision: Approved

The case was considered by the committee as per the agenda. It was noted that NDRI vide letter No. 7-2/DT/09/171 dated 16.03.2009 has stated that item description concerning various infant formulae are satisfactory. It was further noted that MFPI had recommend vide their OM No. MFPI/2/DES/2006 dated 20.04.2007 (copy not readily available) a maximum wastage of 2% on imported ingredients in advance licence No. 0510166825 dt. 10.03.2005 of the same firm. Committee taking the above into account

available) a maximum wastage of 2% on imported ingredients in advance licence NO. 0310100623 dt. 19.02.2003 of the same firm. Committee taking the above into account, ratified the norms with 2% wastage as under instead of 5% as applied by the firm

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
1	Infant Formulae Lactogen -1 (24x225 gms)	305942.000KG
2	Infant Formulae Lactogen - 1 (24 x 400 gms)	847584.000KG
3	Infant Formulae Lactogen - 1 (12 x 1000 gms)	72600.000KG
4	Infant Formulae Lactogen - 2 (24 x 400 gms)	101644.800KG
5	Infant Formulae Lactogen - 2 (12 x 1000 gms)	793176.000KG
6	Infant Formulae Lactogen - 3 (24 x 400 gms)	116678.400KG

Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	DWP - 81 Carbohydrate/Protien	160694.686KG
2	Lactose Monohydrate	178816.686KG
3	Lacithin Soya	12068.057KG
4	Micronutrient TE 063	Not allowed
5	Micronutrient TE 093	Not allowed
6	Micronutrient TE 234	Not allowed
7	Peel of Ends - 127 mm	As per packing policy
8	Peel of Ends - 99mm (400g)	As per packing policy
9	Peel of Ends -99 mm - (225g)	As per packing policy
10	Taurine	549.829KG

RLA to take consequential action as per policy/ procedures

Case No 743 NC-VI Dt.23.04.2009	M/s.A.G. Neochem (P) Ltd., New Delhi	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/162/728/AM08 RLA File 05/24/40/723/AM08		Lic No./Date 0510213635 dt. 17.12.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$)Currency
.1.	<u>90/0- PARTITIONS</u> Consist of Modular Prition, Partition Panel/Pad for corridor and ISM's room with melamine polish finished veneer inserts and 3 glazing in clear glass as per drawing (Net Content of imported input in Export Product is Modular Partition 50Sq. Mtr, Partition Panl/Pad is 100 S.Q.Mtr.	467.000	Sqft	333624.00	8372.00
2.	<u>90/0- TRANING ROOM+MEETING ROOM</u> (Consist of table leg, Free Standing gable, Work top, Key board tray, Key Board Panel	3.000	No.	38475.00	965.00

	CPU/UPS trolley (Net Content of imported input in Export Product is (table leg) 48 nos., Free standing gable 48 Nos., work top 25 Sq.Mtr. key Board tray 12 Nos, Key Board Panels 12 Nos)				
3.	<u>90/0-HEAD ISM's ROOM</u> Consist of table Leg, Free standing gable, work top, Metal Drawer, Drawer Unit, CPU/UPS trolley (Net Content of imported input in Export Product is 8 Nos. table leg ,8 Nos Free standing gable, 3 Sq Mtr. Work top, 12 nos Metal Drawer)	1.000	No.	20425.00	512.00
4.	<u>90/0- BACK STORAGE CREDENZA FOR UNIT HEAD</u> Consist of storage(Net content of imported input in Export Product is 7 Sq.Mtr.)	1.000	No.	17290.00	434.00
5.	<u>90/0- COMPUTER TABLE FOR UNIT HEAD ARC SHAPED TOP AS PER DRAWING</u> Consist of Table Leg Free standing gable key board tray, key board panel, work top , (Net Content of imported input in Export Product is 4 Nos. Table leg 4 Nos., Free Standing Gable, 1 Nos Key Board Tray, 1 nos Key Board pane 1 Sy. Mtr. Work Top	1.000	No.	4607.50	116.00
6.	<u>90/0- ISM WORKSPACE</u> Consist of Table Leg, Free standing gable, key board panel, work top key board tray, drawer unit, metal drawer CPU/UPS Trolley(Net Content of imported input in Export Product is 112 Nos. table leg ,112 Nos. Free Standing Gable, 28 Nos. Key Board Panel, 65 Sq. Mtr Work Top, 28 Nos. Key board Tray, 168 Nos. Drawer unit, 168 Nos Metal Drawer ,CPU/UPS trolley 56 Nos)	28.000	Number	340480.00	8544.00
7.	<u>90/0- 'C' SHAPED WORKSTATION WS 1 FOR STAFF WITH KEYBOARD TRAY & MOBILE PEDESTAL (2 D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRITED TABLE TOP THICKNESS 25MM</u> <u>HPL WITH PVC EDGE BANDING</u> Consist of table leg, free standing gable, key board panel, work top, key board tray,drawer unit, metal drawer CPU/UPS trolley(Net Content of imported input in Export Product is	2.000	Number	42560.00	1068.00

	Content of imported input in Export Product is 16 Nos, table leg, free standing gable 16 Nos. Key Board Panel 4 Nos. Work Top 9 Sq. Mtr, Key Board Tray 4 Nos. Drawer Unit 12 Nos, Metal Drawer 12 Nos, CPU/UPS trolley 4 Nos.				
8.	<u>90/0- 'C' SHAPED WORKSTATION WS2 FOR STAFF WITH KEYBOARD TRAY & MOBLILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWEER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED, TABLE TOP THICKNESS 25MM HPL WITH PVC EDGE BANDING.</u> Content of imported input in Export Product is 16 Nos, table leg, free standing gable 16 Nos. Key Board panel 4 Nos. Work Top 8 Sq. Mtr, Key Board Tray 4 Nos. Drawer Unit 12 Nos, Metal Drawer 12 Nos, CPU/UPS trolley 4 Nos.	2.000	Number	35720.00	896.00
9.	<u>90/0- L SHAPED CLUSTER OF TWO WORKSTATIONS (WS3) FOR HELP DESK, WS3 WITH KEYBOARD TRAY & MOBILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWEER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED, TABLE TOP THICKNESS 25MM HPL WITH PVD EDGE BANDING AND ALSO HAVING A GLASS INSERTED PANEL AS PER DRAWING SIZE 2600* 1200MM</u> Content of Imported input in Export Product is 8 Nos. Table leg, free standing gable 8 Nos. Key Board panel 2 Nos. Work Top 6 Sq. Mtr , Key Board Tray 2 Nos. Drawer Unit 12 Nos, Metal Drawer 12 Nos. CPU/UPS trolley 4 Nos.)	1.000	Number	27550.00	691.00
10.	90/0- CENTRAL EXTENSION OF STAFF WORKSTATIONS IN EACH CABIN WITH STORAGE BELOW Consist of table leg free standing gable metal drawer work top drawer unit (Net Content of Imported input in Export Product is 14 Nos. table Leg, Free standing gable 14 Nos. Metal drawer 21 Nos, Work Top 4.5 Sq. Mtr Drawer Unit 21 Nos)	7.000	Number	35910.00	1002.00
11.	90/0- STRAINGHT WORKSTATION WITH KEYBOARD TRAY & MOBILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWER BODY FULLY	2.000	Number	25080.00	630.00

	EXTENDABLE, GABLE ENDS WHERE REQUIRED. TABLE TOP THICKNESS 25MM HPL WITH PVC EDGE BANDING IN THE EXTRA ROOM Content of Imported input in Export Product is 4 Nos. Table leg, free standing gable 4 Nos. Key Board panel 2 Nos. Work Top 3 Sq. Mtr. Key Board Tray 2 Nos. Drawer Unit 12 Nos. Metal Drawer 12Nos. CPU/UPS Trolley 4 Nos.)				
12.	90/0- STRAIGHT WORKSTATION WITH KEY BOARD TRAY & MOBILE PEDESTAL (2D+1F) HAVING TELESCOPIC SLIDES AND METAL DRAWER BODY FULLY EXTENDABLE, GABLE ENDS WHERE REQUIRED. TABLETOP THICKNESS 25MM HPL, WITH PVC EDGE BANDING. Content of Imported input in Export Product is 20 Nos. Table leg, free standing gable 20 Nos. Key Board panel 5 Nos. Work Top 15 Sq. Mtr, Key Board Tray 5 Nos, Drawer Unit 30 Nos, Metal Drawer 30 Nos, CPU/UPS trolley 10 Nos.)	5.000	Number	58900.00	1478.00
13.	90/0- PARTITIONS FOR MODULAR WORKSPACE Consist of modular partition, partition Panel/Pad (content of imported input in Export product is 195 Sq. Mtr. Modular Partition, Partition Pane/Pad 390Sq.Mtr.	180.000	Sq. Mtr.	872100.00	21885.00
14.	90/0- FULL HEIGHT PARTITION(2500H) WITH NBOISE REDUCTION COEFFECIENT INDEX OF 0.82 AS PER INTERNATIONAL STANDARDS, 75MM THICH FOR CABINS WITH LAMINATE PADS/EPOXY METAL PADS UP TO 900MM AND GLASS PANELS 850 HIGH ABOVE WORKTOP AND PROVISION FOR STORAGE (750HIGH) ABOVE THAT INCLUDING ONE DOOR FOR MAKING ROOM NEAR EXIT 2. Consist of modular partition, partition Panel/Pad(Content of imported input in Export product is 95 Sq.Mtr. Modular Partition, Partition Panel/Pad 190 Sq.Mtr	85.000	Sq. Mtr	476425.00	11955.00
15.	90/0- STORAGE SHUTTERED STORAGE OVERHEAD INSTALLED ON MODULAR PARTITIONS AND WALLS (Net Content of Imported input in Export Product is 150 Sq. Mtr. (Storage))	50.000	Sq.Mtr.	266000.00	6675.00

	Product is 150 Sq.Mtr. (Storage)				
16.	90/0- SHUTTERED STORAGE PLACED ON FLOOR(Net content of Imported input in Export Product is 140 Sq. Mtr. (Storage)	34.500	Sq. Mtr.	190095.00	4770.00
			Total	2,790751.00	69,993.00

S.No	IMPORT ITEM	QTY.	UOM	CIF (Rs)	CIF (US\$) Currency
1.	Modular Prition	340.	Sq.Mtr.	273690.00	6868
2.	Partition Panel/Pad	680	Sq.Mtr.	602133.00	15110
3.	Table Leg	250	Number	80497.00	2020
4.	Free Standing gable	250	Pcs.	100621.00	2525
5.	Work Top	140	Sq.Mtr.	34451.00	990
6.	Key Board tray	58	Number	18729.00	470
7.	Key board panel	58	Number	14027.00	352
8.	CPU/UPS trolley	108	Pcs.	34749.00	872
9.	Drawer Unit	279	Pcs.	202119.00	5072
10.	Meti Drawer	279	Pcs.	224555.00	5635
11.	Storage	290	Sq.Mtr.	350162.00	8787
			Total	1935733.00	46176

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the firm has not furnished the information/reply as called for in NC meeting held on 30.10.2008. The committee decided to remind the firm and re-list the case on 21.05.2009.

Case No 744 NC-VI Dt.23.04.2009	M/s. Silver Proteins Pvt. Ltd., Jamnagar	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/162/466/AM08			
Fixation of SION for Groundnut Extractions/Meal & De-corticated Cottonseed Extractions/Meal.			

Position: Deferred

The request for fixation of SION for Groundnut Extractions/Meal & De-corticated Cottonseed Extractions/Meal was considered by the committee as per agenda.

Committee decided to examine how SION was fixed in similar products under E-37, E-39 & E-42. Relevant files on these SIONS to be located and put.

To be re-listed on 14.05.2009

Case No 745 NC-VI Dt.23.04.2009	M/s. Lavino Kapur Cottons Pvt. Ltd., Mumbai	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/50/103/AM07/DES.VI			
Modification of SION for K-103 for Absorbent Cotton and K-104 for Absorbent Uncarded Cotton against import of raw cotton.			

The request for Modification of SION for K-103 for Absorbent Cotton and K-104 for Absorbent Uncarded Cotton to allow for 20% wastage of raw cotton was considered by the committee as per the agenda. It was noted that the item falls under Chapter 52 of ITC(HS) which is under the jurisdiction of NC-5. Case was accordingly transferred to NC-5, who have, however, returned it to NC-6. Being an overdelayed case, this was considered in NC 6 to avoid further delay.

It was further noted that office of Textile Commissioner has submitted a report dated 25.05.2007 after visit of a Technical Study team to the unit of M/s. Lavino Kapur Cotton Pvt Ltd., and has recommended wastage norms as under to be made applicable only to M/s. Lavino Kapur Cotton Pvt. Ltd, being a 100% EOU:

SION K-103: Absorbent Cotton Wool - 1.17
SION K-104: Absorbent Uncarded Cotton - 1.12

Committee observed that based on the above recommendation the SIONs can not be modified. Committee recommended that the wastage norms recommended by Textile commissioner may be applied to M/s. Lavino Kapur cotton Pvt. Ltd., till 31.03.2010 and for further application of these adhoc norms beyond 31.03.2010, Textile commissioner may be requested to visit the unit in January 2010 and submit a report.

Committee also decided that before conveying approval, case may be put up on file to Chairman NC 5, as the export product falls under NC5 jurisdiction.

Case No 746 NC-VI Dt.23.04.2009	M/s.Synthite Industrial Chemicals Ltd., Cochin	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/162/810/AM07 RLA File 10/24/40/0093/AM07		Lic No./Date 1010025153 dt. 19.12.2006	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

S.No	EXPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$)Currency
.1.	Oleoresin Spinach	112.500	KG	775387.50	17250.00
			Total	775387.50	17250.00

S.No	IMPORT ITEM	QTY.	UOM	FOB(Rs)	FOB(US\$)Currency
.1.	Spinach	5.000	MT	674250.00	15000.00

		Total	674250.00	15000.00
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Position:

Decision: Approved

The case was considered by the committee as per agenda. It was noted that minutes of NC meeting held on 09.08.2007 in the above advance licence has referred Hing Oil instead of Oleresin Spinach & RLA, Kochi has requested to modify minutes vide their letter dated 22.01.2009. It was further noted that according to the analytical report dated 28.11.2008 of Spice Board, yield of Oleresin Spinach is 2.37%/wt. Based on this, committee ratified norms under:

Export Item	Qty.	Import Item	Qty.
Oleoresin Spinach	112.50KG	Spinach	4746.83KG

RLA to take consequential action as per policy/procedure.

Case No 747 NC-VI Dt.23.04.2009	M/s.Sonic Biochem Extractions Ltd., Indore	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/50/245/AM09 RLA File 11/24/40/0070/AM09	Lic No./Date 1110019425 dt. 19.01.2009	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- Textured Vegetable Protein (TVP)	30000.000	M.T	356955298.00	7932339.95 US\$
			Total	356,955,298.00	7,932,339.95

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Soya Protein Isolate	1575.000	M.T	204750000.00	4550000.00 US\$
2	Hexane	207000.000	Litre	6210000.00	138000.00 US\$

3	Extensible Sack Craft Paper (For Paper Bag)	541320.000	K.G	29231280.00	649584.00 US\$
4	LDPE Granules	148200.000	K.G	10374000.00	230533.33 US\$
			Total	250,565,280.00	5,568,117.33

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the comments from MFPI are awaited. It was decided to remind MFPI and re-list the case on 21.05.2009

Case No 748 NC-VI Dt.23.04.2009	M/s. Haldia Petrochemicals Ltd., Kolkata	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/215/AM09 RLA File 02/24/40/219/AM09	Lic No./Date 0210121001 dt. 12.12.208	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in currency of realization) US\$
1	62/0-Pyrolysis Gasoline (Py Gas)	30000.000	MT	517072500.00	10290000.00
			Total	517072500.00	10290000.00

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Naphtha	22020.000	Number	359614125.00	7156500.00
			Tota	359614125.00	7156500.00

Position:

Decision: Deferred.

. The case was considered by the committee as per agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC and re-list the case on 21.05.2009

Case No 749 NC-VI Dt.23.04.2009	M/s. Amrut Distilleries Ltd.,Bangalore	Meeting No. 40/08 Dt. 23.04.2009	Status
HQ File No. 01/85/50/203/AM09 RLA File 07/24/40/471/AM09		Lic No./Date 0710061428 dt. 01.12.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- AMRUT SINGLE MALT WHISKY 46%/AMRUT SINGLE MALT PEATED WHISKY 46% /AMRUT SINGLE MALT(GIFT PACK) WHISKY 46%, (15000+12000and 10200=37200bottles) PACKED IN 700ML CAPACITY BOTTLES. 26040 LITRES @ 931 GRAMS PER LITRE=24243.24KGS	26040.000	Litre	3340987.00	66289.41 US\$
			Total	3,340,987.00	66,289.41

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	Heavily Y Peated Distilling Malt Packed in 3X20 GP Containers. 01HPDM	51.640	M.T	3037239.00	60262.68 US\$
			Total	3 037 239 00	60 262 68

Case No 751 NC-VI Dt.23.04.2009	M/s. Kirby Building Systems India Ltd., Medak	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/50/127/AM09 RLA File 09/24/40/150/AM09		Lic No./Date 0910034842 dt. 30.07.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	61/0- PRE-ENGINEERED BUILDING	1.000	Number	21394553.00	501043.39 US\$
			Total	21,394,553.00	501,043.39

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	H.T. PLATES ASTM A572M, GR.345	242.000	M.T	10472371.00	242416.00 US\$
2	PLAIN/BARE GALVANISED (DECKING) ASTM A653M , GR.345.ZINC	7.000	M.T	326808.00	7565.00 US\$
3	FCWA WIRE 1.2 MM DIA AWS-A5-20/E71T-1	2.662	M.T	168394.00	3898.00 US\$
			Total	10,967,573.00	253,879.00

Position:

Decision: Approved

The case was considered by the committee as per agenda. It was noted that DIPP vide their comments dated 21.04.2009 recommended the case with certain modification. On the basis of comments furnished by DIPP, the committee decided to ratify the norms as under:-

Export Item (s) Details

Sl.No.	Export Item Name.	Qty
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1	“PRE-ENGINEERED STEEL BUILDING Length: 35Mtrs (C/C), Width: 7Mtrs (C/C), Eave Height: 4.6Mtrs Clear”	1.000 Number (Weight :331MT)
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Import Item (s) Details

Sl.No.	Import Item Name.	Qty
1	Relevant H.T. PLATES ASTM A572M, GR.345 4mm to 24mm thick.	241.78MT (including 3% wastage)
2	Relevant PLAIN/BARE GALVANISED (DECKING) ASTM A653M , GR.345.ZINC 0.5mm thick	7.000MT (including 0.75% wastage)
3	FCWA WIRE 1.2 MM DIA AWS-A5-20/E71T-1	2.662MT

RLA may take consequential action as per policy/procedures

Case No 752 NC-VI Dt.23.04.2009	M/s. Jindal Drugs Ltd., Mumbai	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/50/185/AM09 RLA File 03/94/40/713/AM09		Lic No./Date 0310491369 dt. 21.10.2008	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	67/0- COCOA BUTTER	100.000	M.T	32000000.00	684492.00 US\$
			Total	32,000,000.00	684,492.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	COCOA BEANS - DRIED & FERMENTED	261.000	M.T	31320000.00	669947.00 US\$
			Total	31,320,000.00	669,947.00

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the comments from MFPI are awaited. It was decided to remind MFPI and re-list the case on 21.05.2009

Case No 753 NC-VI Dt.23.04.2009	M/s. Ganga Rasayanie Pvt. Ltd., Kolkata	Meeting No. 40/08 Dt.23.04.2009	Status
HQ File No. 01/85/50/244/AM09 RLA File 03/94/40/902/AM09	Lic No./Date 0310502553 dt. 16.01.2009	Defer date	

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

Export Item (s) Details

Sl.No.	Export Item Name.	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of
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					realisation)
1	62/0- AROMATIC SOLVENT (Garasol 200)	500.000	M.T	14820000.00	300000.00 US\$
			Total	14,820,000.00	300,000.00

Import Item (s) Details

Sl.No.	Import Item Name.	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	HEAVY AROMATIC	525.000	M.T	14245875.00	283500.00 US\$
			Total	14,245,875.00	283,500.00

Position:

Decision: Deferred.

The case was considered by the committee as per agenda. It was noted that the comments from C&PC are awaited. It was decided to remind C&PC and re-list the case on 21.05.2009

Case No 754 NC-VI Dt.	M/s. Dr. Willmar Schwabe India Pvt. Ltd., Noida	Meeting No. 40/08 Dt.	Status
HQ File No. 01/(82)/85/50/0044/AM08/DES.VI RLA File 05/24/40/000826/AM07		Lic No./Date 0510203948 dt. 22.05.2007	Defer date

Application: Request for ratification of advance authorization under para 4.7 of HBP(Vol I) 2004-2009

The request of the firm for re-consideration for ratification of norms was considered by the committee as per agenda. It was noted that the comments from Directorate of Sugar are awaited. It was decided to remind Dte. of Sugar and relist the case on 21.05.2009.

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S.No.	Name of the Officer	Designation	Department
1	Sh. Anil Aggarwal	Jt. DGFT	DGFT
2	Sh. Shaish Kumar	Indl. Adviser	DIPP
3	Sh. T.M. Skaria	Dy. DGFT	DGFT
4	Sh. Raghu Nath	FTDO	DGFT